

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1720 OF 2019  
APPEAL NO. 41 OF 2018**

**Dated: 18<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**M/s Hinduja National Power Corporation Limited ...Appellant(s)  
Vs.  
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya  
Ms. Purva Kohli  
Mr. Abhishek Sharma

Counsel for the Respondent(s) : Mr. K.V. Mohan  
Mr. K.V. Balakrishna  
Mr. R.K. Sharma for R-1  
  
Ms. Perna Singh for R-2 & R-3

**ORDER**

At the request of learned counsel for Respondent No.2 & 3, list the matter on **25.09.2019.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/pk*